

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5050
TO BE ANSWERED ON 26.03.2018**

VACANCIES IN LABOUR COURTS

5050. SHRI RADHESHYAM BISWAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether some posts of presiding officers and judges are lying vacant in various Labour Courts and Tribunals in the country including North Eastern States;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the time by which these posts are likely to be filled up?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): As per the provisions of Industrial Disputes Act, 1947, the Central Government has set up twenty-two (22) Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) in various states for resolution of industrial disputes arising in Central Sphere. Out of these, two CGIT-cum-LCs one at Mumbai and the second at Kolkata also function as National Industrial Tribunals (NITs). A list of vacancy position of Presiding Officer in CGIT-cum-LCs, is at Annexure.

As per prescribed procedure, the Ministry has already initiated the process for filling up the post Presiding Officers at CGIT-cum-Labour Courts.

ANNEXURE

Annexure referred to in the reply to Part (a) to (c) of the Lok Sabha USQ No. 5050 to be answered on 26.3.2018.

List of Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) and National Industrial Tribunals (NITs)

Sl. No.	Name of CGIT-cum-LC	Vacancy Position of Presiding Officer	Remarks
1	Mumbai I	Vacant	Vacant since 17.7.2017 due to resignation of Presiding Officer
2	Mumbai II	Filled	
3	Dhanbad I	Vacant	Vacant since 22.1.2018 on completion of tenure of Presiding Officer
4	Dhanbad II	Vacant	Vacant since 1.10.2015 on completion of tenure of Presiding Officer
5	Asansol	Filled	
6	Kolkata	Filled	
7	Chandigarh I	Vacant	Vacant since 1.9.2017 on resignation of Presiding Officer. Additional charge given to PO, CGIT, Delhi-I
8	New Delhi I	Filled	
9	Kanpur	Filled	
10	Jabalpur	Vacant	Vacant since 15.8.2017 on completion of tenure of Presiding Officer. Additional charge given to PO, Bhubaneswar
11	Chennai	Vacant	Vacant since 11.09.2017 on completion of tenure of Presiding Officer. Additional charge given to PO, CGIT, Mumbai-II
12	Bangalore	Vacant	Vacant since 5.12.2017 on resignation of Presiding Officer. Additional charge given to PO, CGIT, Hyderabad
13	Hyderabad	Filled	
14	Nagpur	Filled	
15	Bhubaneswar	Filled	
16	Lucknow	Filled	
17	Jaipur	Vacant	1.1.2018 on completion of tenure of Presiding Officer. Additional charge given to PO, Ahmedabad
18	New Delhi II	Vacant	Vacant from 27.06.2017 on completion of tenure of Presiding Officer. Additional charge given to PO, CGIT, Delhi-I
19	Guwahati	Filled	
20	Ernakulam	Vacant	Vacant since 17.12.2017 on completion of tenure of Presiding Officer. Additional charge given to PO, CGIT, Mumbai-II
21	Ahmedabad	Filled	
22	Chandigarh II	Vacant	Vacant from 05.11.2017 on completion of tenure of Presiding Officer. Additional charge given to PO, CGIT, Delhi-I
